



List of Latest updates on SCC OnLine® Web Edition.

May 3

2025

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- Allahabad High Court
- Andhra Pradesh High Court
- Bombay High Court
- Calcutta High Court
- Chhattisgarh High Court
- Delhi High Court
- Court of Additional Chief Judicial Magistrate
- Gujarat High Court
- Jharkhand High Court
- Jammu and Kashmir High Court
- Karnataka High Court
- Kerala High Court
- Madras High Court
- Manipur High Court
- Meghalaya High Court
- Madhya Pradesh High Court
- Punjab and Haryana High Court
- Uttaranchal High Court

Tribunals

- Customs Excise and Service Tax Appellate Tribunal
- Income Tax Appellate Tribunal
- Income Tax Appellate Tribunal
- Income Tax Appellate Tribunal
- National Company Law Tribunal
- National Company Law Appellate Tribunal

Statutory

- Bill
- Central Notification

Supreme Court [13]

- Adani Power Ltd. v. Shapoorji Pallonji & Co. (P) Ltd.*, (Sanjiv Khanna and M.M. Sundresh, JJ.), [2023 SCC OnLine SC 2377](#)
- Ashok Kumar Jain v. State of Gujarat*, (Pankaj Mithal and **S.V.N. Bhatti**, JJ.), [2025 SCC OnLine SC 998](#)
- Ashok Kumar Sharma v. Union of India*, (B.R. Gavai and P.S. Narasimha, JJ.), [2023 SCC OnLine SC 2379](#)
- Coal India Ltd. v. Commr. of Customs*, (Abhay S. Oka and **Ujjal Bhuyan**, JJ.), [2025 SCC OnLine SC 1000](#)
- Dinesh D. Panchal v. Union of India*, (**Abhay S. Oka** and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 999](#)
- K.P. Tamilmaran v. State*, (A.S. Bopanna and Hima Kohli, JJ.), [2023 SCC OnLine SC 2378](#)
- K.P. Tamilmaran v. State*, (A.S. Bopanna and Sudhanshu Dhulia, JJ.), [2024 SCC OnLine SC 5110](#)
- Kaniz Ahmed v. Sabuddin*, (J.B. Pardiwala and R. Mahadevan, JJ.), [2025 SCC OnLine SC 995](#)
- Raju v. State of M.P.*, (Sanjay Karol and **K.V. Viswanathan**, JJ.), [2025 SCC OnLine SC 997](#)
- S. Rajaseekaran v. Union of India*, (Abhay S. Oka and Ujjal Bhuyan, JJ.), [2025 SCC OnLine SC 994](#)
- Siddhi Sandeep Ladda v. Consortium of National Law Universities*, (B.R. Gavai and Augustine George Masih, JJ.), [2025 SCC OnLine SC 996](#)
- Surendra Kumar Jain v. Santobai*, (M.M. Sundresh and Sandeep Mehta, JJ.), [2024 SCC OnLine SC 5111](#)

Allahabad High Court [40]

- Ajay Kumar v. State of U.P.*, (**Krishan Pahal**, J.), [2025 SCC OnLine All 2615](#)
- Ajay v. State of U.P.*, (**Ajay Bhanot**, J.), [2025 SCC OnLine All 2614](#)
- Akash v. State of U.P.*, (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2619](#)
- Akhilesh Yadav v. Union of India*, (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2632](#)
- Alok v. State of U.P.*, (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2621](#)
- Amit Kumar v. State of U.P.*, (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2626](#)
- Asagar Ali v. State of U.P.*, (**Samit Gopal**, J.), [2025 SCC OnLine All 2616](#)
- Atul Gopal Gaur v. Central Provident Fund Commr.*, (**Pankaj Bhatia**, J.), [2025 SCC OnLine All 2610](#)
- Binay Kumar Singh v. State of U.P.*, (**Neeraj Tiwari**, J.), [2025 SCC OnLine All 2609](#)
- Brijesh v. State of U.P.*, (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2620](#)
- Chandrikan Pandey v. State of U.P.*, (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2635](#)
- Dheer Singh v. State of U.P.*, (**Vivek Kumar Birla** and Praveen Kumar Giri, JJ.), [2025 SCC OnLine All 2607](#)
- Dinesh Kumar Verma v. State of U.P.*, (**Raj Beer Singh**, J.), [2025 SCC OnLine All 2612](#)
- Ganesh Prasad (Dr.) v. State of U.P.*, (**Vikram D. Chauhan**, J.), [2025 SCC OnLine All 2637](#)
- Hari Shankar Kushwaha v. ADJ*, (**Pankaj Bhatia**, J.), [2025 SCC OnLine All 2608](#)
- Hari v. State of U.P.*, (**Chandra Dhari Singh**, J.), [2025 SCC OnLine All 2613](#)
- Hindu Inter College v. State of U.P.*, (**Vikram D. Chauhan**, J.), [2025 SCC OnLine All 2639](#)

Javitri Devi v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2633](#)
Kapil Dev Ray v. State of U.P., (**Manish Kumar Nigam**, J.), [2025 SCC OnLine All 2645](#)
Maa Kamakhya Trader v. Commr., (**Piyush Agrawal**, J.), [2025 SCC OnLine All 2611](#)
Manilal Patidar v. State of U.P., (**Raj Beer Singh**, J.), [2025 SCC OnLine All 2628](#)
Mohd. Naved v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2623](#)
Munni Devi v. Shashikala Pandey, (**Neeraj Tiwari**, J.), [2025 SCC OnLine All 2629](#)
Nafees Ahmad v. Union of India, (**Arindam Sinha and Avnish Saxena**, JJ.), [2025 SCC OnLine All 2644](#)
Pushpa Devi v. State of U.P., (**Samit Gopal**, J.), [2025 SCC OnLine All 2617](#)
Rahees Pal Singh v. State of U.P., (**Manish Kumar Nigam**, J.), [2025 SCC OnLine All 2641](#)
Rahul Dubey v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2622](#)
Reena v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2634](#)
Ruchi Srivastava v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2630](#)
Sarvan v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2625](#)
Sarvesh Kumar Singh v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2636](#)
Sataroop Devi v. State of U.P., (**Karunesh Singh Pawar**, J.), [2025 SCC OnLine All 2631](#)
Shakeel Ahmad v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2618](#)
Shivam Verma v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2624](#)
Surendra Singh v. State of U.P., (**Manish Kumar Nigam**, J.), [2025 SCC OnLine All 2643](#)
Sushil Kumar v. State of U.P., (**Manish Kumar Nigam**, J.), [2025 SCC OnLine All 2642](#)
Umesh Chandra Shukla v. State of U.P., (**Saurabh Shyam Shamshery**, J.), [2025 SCC OnLine All 2638](#)
Usha Singh v. State of U.P., (**Subhash Vidyarthi**, J.), [2025 SCC OnLine All 2627](#)
Yashoda Devi v. State of U.P., (**Saurabh Shyam Shamshery**, J.), [2025 SCC OnLine All 2640](#)

Andhra Pradesh High Court [16]

Athmuri Venkateswara Rao v. Atmakuri Pramodini Devi, (**Ravi Nath Tilhari**, J.), [2025 SCC OnLine AP 1498](#)
Chittibotla Bhardwaja Sarma v. Commr., (**K. Manmadha Rao**, J.), [2025 SCC OnLine AP 1508](#)
Dharmateja Bar & Restaurant v. Nathani Bhupathi Rao, (**R. Raghunandan Rao and Harinath N.**, JJ.), [2025 SCC OnLine AP 1497](#)
Gorintla Chandra Sekhara Rao v. State of A.P., (**Subba Reddy Satti**, J.), [2025 SCC OnLine AP 1506](#)
Guntupalli HGK Murthy v. State of A.P., (**K. Manmadha Rao**, J.), [2025 SCC OnLine AP 1507](#)
Inox AIR Products Ltd. v. State of A.P., (**Tarlada Rajasekhar Rao**, J.), [2024 SCC OnLine AP 5822](#)
Kessireddy Rajasekhar Reddy v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1502](#)
Kuchipudi Rama Rao v. Kalagara China Kondaiah, (**K. Manmadha Rao**, J.), [2025 SCC OnLine AP 1500](#)
N. Hamsa v. M. Rajasekhar, (**A. Hari Haranadha Sarma**, J.), [2025 SCC OnLine AP 1505](#)
National INS. COM. Ltd. v. G Pichamma, (**A. Hari Haranadha Sarma**, J.), [2025 SCC OnLine AP 1504](#)

Pillela Kameswara Rao v. Atmakuru Vijaya Lakshmi, (**K. Sreenivasa Reddy**, J.), [2025 SCC OnLine AP 1499](#)

Remington Realty (P) Ltd. v. Uma Estates & Projects (P) Ltd., (**B Krishna Mohan** and A. Hari Haranadha Sarma, JJ.), [2025 SCC OnLine AP 1501](#)

Sukavasi Sreenivasa Rao v. State of A.P., (**Harinath N.**, J.), [2025 SCC OnLine AP 1503](#)

T.K. Narayana Murthy v. Harigopal, (**Ravi Nath Tilhari** and Challa Gunaranjan, JJ.), [2025 SCC OnLine AP 1496](#)

Vilamandiparthi Vagdevi v. State of A.P., (**K. Manmadha Rao**, J.), [2025 SCC OnLine AP 1509](#)

Bombay High Court [83]

A & A Hotels (P) Ltd. v. State of Goa, (Bharati Dangre and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 1496](#)

Abhay Arun Daithankar v. Mousami, (**Y.G. Khobragade**, J.), [2025 SCC OnLine Bom 1450](#)

Adolfo Carvalho v. Urban Development, (Bharati Dangre and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 1510](#)

Ajay v. Milind, (**S.G. Chapalgaonkar**, J.), [2025 SCC OnLine Bom 1432](#)

Amar v. State of Maharashtra, (**Nitin B. Suryawanshi** and Pravin S. Patil, JJ.), [2025 SCC OnLine Bom 1441](#)

Anil Prabhakar Shambhoo Naik v. Collector, (Bharati Dangre and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 1489](#)

Ashish Deorao Chandekar v. Mormugao Port Authority, (A.S. Chandurkar and **Nivedita P. Mehta**, JJ.), [2025 SCC OnLine Bom 1485](#)

Au Small Finance Bank Ltd. v. State of Maharashtra, (**Anil S. Kilor**, J.), [2025 SCC OnLine Bom 1455](#)

Bhagwati Signature v. City & Industrial Development Corpn. of Maharashtra Ltd., (Alok Aradhe, C.J. and **M.S. Karnik**, J.), [2025 SCC OnLine Bom 1473](#)

Bhausahab Bhujangrao Pawar v. State of Maharashtra, (Devendra Kumar Upadhyaya, C.J. and G.S. Kulkarni and Firdosh P. Pooniwalla, JJ.), [2024 SCC OnLine Bom 3989](#)

Bholashankar Ramsuresh Dubey v. Dinesh Narayan Tiwari, (**N.J. Jamadar**, J.), [2025 SCC OnLine Bom 1478](#)

Chaitali Yogesh Daf v. State of Maharashtra, (Nitin B. Suryawanshi and **Pravin S. Patil**, JJ.), [2025 SCC OnLine Bom 1443](#)

Dada Kondiba Misal v. State of Maharashtra, (**Manjusha Deshpande**, J.), [2025 SCC OnLine Bom 1491](#)

Damdu Baban Rathod v. State of Maharashtra, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1460](#)

Dattatray Laxman Desai v. Collector, (Ravindra V. Ghuge, Sandeep V. Marne and Ashwin D. Bhobe, JJ.), [2025 SCC OnLine Bom 1504](#)

Daulat Natthuji Tupat v. Talathi, (**M.S. Jawalkar**, J.), [2025 SCC OnLine Bom 1487](#)

Dhanraj v. Richard Jagmohandas Madhok, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1468](#)

Dinesh Bhimrao Thorat v. Ashish Shridhar Deshmukh, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1464](#)

Emiliano Fernandes v. State of Goa, (Bharati Dangre and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 1506](#)

- ESI Corpn. v. State of Maharashtra*, (**Nitin W. Sambre** and **Vrushali V. Joshi**, JJ.), [2025 SCC OnLine Bom 1490](#)
- Eurico Mascarenhas v. State of Goa*, (**Bharati Dangre** and **Nivedita P. Mehta**, JJ.), [2025 SCC OnLine Bom 1499](#)
- Executive Engineer v. Nagorao*, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1459](#)
- Fizah Mahmood v. Maheed Xec*, (**Valmiki Menezes**, J.), [2025 SCC OnLine Bom 1469](#)
- Gaurav v. Nagpur Improvement Trust*, (**Avinash G. Gharote** and **Abhay J. Mantri**, JJ.), [2025 SCC OnLine Bom 1503](#)
- Ifthekar v. State of Maharashtra*, (**Anil S. Kilor**, J.), [2025 SCC OnLine Bom 1453](#)
- Jalgaon Janta Sahakari Bank Ltd. v. CST*, (**G.S. Kulkarni**, **M.S. Karnik** and **N.J. Jamadar**, JJ.), [2024 SCC OnLine Bom 3990](#)
- Javed Sharfoddin Mulla v. DM, Latur*, (**Vibha Kankanwadi** and **Manjusha Deshpande**, JJ.), [2025 SCC OnLine Bom 1452](#)
- Kailas v. Indubai*, (**S.G. Chapalgaonkar**, J.), [2025 SCC OnLine Bom 1472](#)
- Kalabai v. State of Maharashtra*, (**Nitin B. Suryawanshi** and **Pravin S. Patil**, JJ.), [2025 SCC OnLine Bom 1447](#)
- Kaushik Rameshchandra Thakkar v. State of Maharashtra*, (**Ravindra V. Ghuge** and **Ashwin D. Bhobe**, JJ.), [2025 SCC OnLine Bom 1493](#)
- Kaycee Corpn. v. Suresh Ramchand Mehta*, (**N.J. Jamadar**, J.), [2025 SCC OnLine Bom 1431](#)
- Kondiram Manjabapu Guldagad v. State of Maharashtra*, (**Y.G. Khobragade**, J.), [2025 SCC OnLine Bom 1449](#)
- Krishnarao v. Executive Engineer*, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1461](#)
- Lalasaheb v. State of Maharashtra*, (**Abhay S. Waghvase**, J.), [2025 SCC OnLine Bom 1440](#)
- Maharashtra Public Service Commission v. Pooja Babasaheb Jadhav*, (**R.G. Avachat** and **Sandipkumar C. More**, JJ.), [2025 SCC OnLine Bom 1492](#)
- Maheshwari Shanmugam Pillay v. Union of India*, (**Ravindra V. Ghuge** and **Ashwin D. Bhobe**, JJ.), [2025 SCC OnLine Bom 1494](#)
- Mangala Balkrushna Uike v. Commr.*, (**M.S. Jawalkar**, J.), [2025 SCC OnLine Bom 1481](#)
- Meenatai v. Collector*, (**M.S. Jawalkar**, J.), [2025 SCC OnLine Bom 1505](#)
- Mirajgaon Nagari Sahakari v. Ramesh Baban Kolhe*, (**Sandipkumar C. More**, J.), [2025 SCC OnLine Bom 1438](#)
- Mukesh Siddharth Gavai v. State of Maharashtra*, (**Nitin W. Sambre** and **Vrushali V. Joshi**, JJ.), [2025 SCC OnLine Bom 1451](#)
- Mukul Madhav Foundation v. State of Maharashtra*, (**A.S. Chandurkar** and **M.M. Sathaye**, JJ.), [2025 SCC OnLine Bom 1501](#)
- Nagar Parishad v. State of Maharashtra*, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1467](#)
- Narayan v. State of Maharashtra*, (**Vibha Kankanwadi** and **Rohit W. Joshi**, JJ.), [2025 SCC OnLine Bom 1446](#)
- Navi Mumbai Municipal Corpn. v. Union of India*, (**Alok Aradhe**, C.J. and **M.S. Karnik**, J.), [2025 SCC OnLine Bom 1476](#)
- Nilesh Kiran Sawant v. State of Goa*, (**Bharati Dangre** and **Nivedita P. Mehta**, JJ.), [2025 SCC OnLine Bom 1508](#)

- Nirmala v. Union of India*, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1457](#)
- Prafulla Ramesh Sirsat v. Shrikrushna Ishanji Rothe*, (**M.W. Chandwani**, J.), [2025 SCC OnLine Bom 1470](#)
- Prakash Narayan Dhobale v. State of Maharashtra*, (**Ravindra V. Ghuge** and Ashwin D. Bhobe, JJ.), [2025 SCC OnLine Bom 1484](#)
- Pranali Prakash Palande v. State of Maharashtra*, (**Ravindra V. Ghuge** and Ashwin D. Bhobe, JJ.), [2025 SCC OnLine Bom 1480](#)
- Premabai Raya Palekar v. State of Goa*, (Bharati Dangre and Nivedita P. Mehta, JJ.), [2025 SCC OnLine Bom 1500](#)
- Rahul Sanjay Jadhav v. Scheduled Tribes Caste Certificate Scrutiny Committee*, (**Ravindra V. Ghuge** and Ashwin D. Bhobe, JJ.), [2025 SCC OnLine Bom 1477](#)
- Roshan v. State of Maharashtra*, (R.G. Avachat and Neeraj P. Dhote, JJ.), [2025 SCC OnLine Bom 1439](#)
- Sachin Mukund Balkhande v. State of Maharashtra*, (Nitin W. Sambre and **Vrushali V. Joshi**, JJ.), [2025 SCC OnLine Bom 1456](#)
- Sadashiv Kisan Shenage v. State of Maharashtra*, (R.G. Avachat and Neeraj P. Dhote, JJ.), [2025 SCC OnLine Bom 1435](#)
- Sambhaji Maroti Sakhare v. State of Maharashtra*, (R.G. Avachat and Neeraj P. Dhote, JJ.), [2025 SCC OnLine Bom 1437](#)
- Sameer v. Executive Engineer*, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1463](#)
- Santosh v. State of Maharashtra*, (Mangesh S. Patil and **Prafulla S. Khubalkar**, JJ.), [2025 SCC OnLine Bom 1509](#)
- Sarika v. Executive Engineer*, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1462](#)
- Shalanbai Shankarrao Dhumal v. Viay Ramchandra Dhumal*, (**N.J. Jamadar**, J.), [2025 SCC OnLine Bom 1479](#)
- Shaligram Nathuji Lande v. Shailaja Dattaraya Palsodkar*, (**M.W. Chandwani**, J.), [2025 SCC OnLine Bom 1471](#)
- Shekhar v. State of Maharashtra*, (**Nitin B. Suryawanshi** and Pravin S. Patil, JJ.), [2025 SCC OnLine Bom 1444](#)
- Shivamma Shankar Wale v. Ramesh Virpakshappa Wale*, (**Gauri Godse**, J.), [2025 SCC OnLine Bom 1458](#)
- Shivkumar v. State of Maharashtra*, (R.G. Avachat and **Sandipkumar C. More**, JJ.), [2025 SCC OnLine Bom 1475](#)
- Shyamkumar Tulsilal Warnawal v. State of Maharashtra*, (**Urmila Joshi-Phalke**, J.), [2025 SCC OnLine Bom 1445](#)
- Siddharth Shivrath Shirodkar v. State of Goa*, (**Valmiki Menezes**, J.), [2025 SCC OnLine Bom 1454](#)
- Sk. Mahboob v. Kishor Beneficial Trust*, (**S.G. Chapalgaonkar**, J.), [2025 SCC OnLine Bom 1433](#)
- Sk. Wasim Shaikh Yasin v. State of Maharashtra*, (**Nitin B. Suryawanshi** and Pravin S. Patil, JJ.), [2025 SCC OnLine Bom 1442](#)
- Snehdeep Krida Mandal v. MHADA*, (A.S. Gadkari and **Kamal Khata**, JJ.), [2025 SCC OnLine Bom 1495](#)
- Subhash Gorakh Dalve v. State of Maharashtra*, (R.G. Avachat and Neeraj P. Dhote, JJ.), [2025 SCC OnLine Bom 1436](#)

Sudam Namdeo Dudhkor v. Chabu, (**Urmila Joshi-Phalke**, J.), [2025 SCC OnLine Bom 1448](#)
Sudam Tulshiram Virutkar v. Executive Engineer, (**Rohit W. Joshi**, J.), [2025 SCC OnLine Bom 1466](#)
Sunil v. Ali Shan, (**S.G. Chapalgaonkar**, J.), [2025 SCC OnLine Bom 1465](#)
Sunil v. Western Coalfield Ltd., (**Avinash G. Gharote** and **Abhay J. Mantri**, JJ.), [2025 SCC OnLine Bom 1486](#)
Tanmay v. State of Maharashtra, (**G.A. Sanap**, J.), [2025 SCC OnLine Bom 1434](#)
Tasgaonkar Industries (P) Ltd. v. State of Maharashtra, (**A.S. Chandurkar** and **M.M. Sathaye**, JJ.), [2025 SCC OnLine Bom 1488](#)
Tukaram Dnyanoba Dhumal v. Rayat Shikshan Sanstha, (**Ravindra V. Ghuge** and **Ashwin D. Bhobe**, JJ.), [2025 SCC OnLine Bom 1507](#)
V.N. Madhu (Dr.) v. S.S. & L.S. Patkar-Varde College, (**Ravindra V. Ghuge** and **Ashwin D. Bhobe**, JJ.), [2025 SCC OnLine Bom 1497](#)
Vaishali Balkrushna Pawar v. State of Maharashtra, (**Mangesh S. Patil** and **Prafulla S. Khubalkar**, JJ.), [2025 SCC OnLine Bom 1502](#)
Vinod Kisanappa Teware v. State of Maharashtra, (**Avinash G. Gharote** and **Abhay J. Mantri**, JJ.), [2025 SCC OnLine Bom 1482](#)
Vishrut Enterprises (P) Ltd. v. Prakash Ganpat Thakur, (**N.J. Jamadar**, J.), [2025 SCC OnLine Bom 1474](#)
Warana Shikshan Sanstha v. State of Maharashtra, (**A.S. Chandurkar** and **M.M. Sathaye**, JJ.), [2025 SCC OnLine Bom 1498](#)
Zilla Parishad v. Shankar Raghunath Gavhal, (**M.S. Jawalkar**, J.), [2025 SCC OnLine Bom 1483](#)

Calcutta High Court [143]

Aatmika Iyer v. State of W.B., (**Biswajit Basu**, J.), [2025 SCC OnLine Cal 3687](#)
Abasarprapt Bharatiya Khadyanigam Karmachari Kalyan Samity v. Food Corpn. of India, (**Raja Basu Chowdhury**, J.), [2025 SCC OnLine Cal 3719](#)
Abdul Mashud v. State of W.B., (**Aniruddha Roy**, J.), [2025 SCC OnLine Cal 3777](#)
Abhishek Kumar Kashyap v. State of W.B., (**Ajoy Kumar Mukherjee**, J.), [2025 SCC OnLine Cal 3665](#)
Ahamed Shams Tabrij v. State of W.B., (**T.S. Sivagnanam**, C.J. and **Chaitali Chatterjee** (Das), J.), [2025 SCC OnLine Cal 3797](#)
Akash Musaddi v. State of W.B., (**Amrita Sinha**, J.), [2025 SCC OnLine Cal 3788](#)
Amal Bhattacharjee v. State of W.B., (**Aniruddha Roy**, J.), [2025 SCC OnLine Cal 3745](#)
Amit Das v. State of W.B., (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 3696](#)
Amrita Roy v. State of W.B., (**Amrita Sinha**, J.), [2025 SCC OnLine Cal 3682](#)
Angshuman Majumdar v. State of W.B., (**Amrita Sinha**, J.), [2025 SCC OnLine Cal 3757](#)
Antara v. High Court at Calcutta, (**Soumen Sen** and **Smita Das De**, JJ.), [2025 SCC OnLine Cal 3715](#)
Anup Kumar Das (Dr.) v. State of W.B., (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 3684](#)
Apurba Pradhan v. State of W.B., (**Saugata Bhattacharyya**, J.), [2025 SCC OnLine Cal 3698](#)
Arinjit Ghosh v. State of W.B., (**Amrita Sinha**, J.), [2025 SCC OnLine Cal 3795](#)
Arvind Kumar Shaw v. State of W.B., (**Debangsu Basak** and **Md. Shabbar Rashidi**, JJ.), [2025 SCC OnLine Cal 3660](#)

Ashis Kumar Roy v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3761
Ashok Kumar Ghosh v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3778
Ashok Kumar Sarkar v. In-Charge, (Amrita Sinha, J.), 2025 SCC OnLine Cal 3762
Ashok Kumar Sarkar v. Uttar Banga Krishi Vishwa Vidyalyaya, (Amrita Sinha, J.), 2025 SCC OnLine Cal 3763
Ashok Sunam v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3792
Avenash Soni v. Union of India, (Raja Basu Chowdhury, J.), 2025 SCC OnLine Cal 3721
Babar Imam v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3776
Baharul Islam v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3754
Bapi Chowdhury v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3672
Bhanu Ranjan Ghosh v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3773
Bibhash Das v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3759
Bikram Ghosh v. Union of India, (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3734
Bimal Chandra Das v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3677
Bimal Kumar Biswas v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3781
Binda Singh v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3747
Birendra Nath Barman v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3705
Biswajit Das Gupta v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3775
Biswajit Malla v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3770
Bulti Hossain v. Union of India, (Om Narayan Rai, J.), 2025 SCC OnLine Cal 3748
Chanedra Kant Khemka v. Arun Kumar Patra, (Sabyasachi Bhattacharyya, J.), 2025 SCC OnLine Cal 3659
Chhakina Bibi v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3711
Debabrata Paul v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3756
Debadrita Koley v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3692
Debraj Dey v. University of Calcutta, (Biswajit Basu, J.), 2025 SCC OnLine Cal 3688
Debrani Makhal v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3699
Dhanada Dey v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3707
Gayatri Chetna Foundation v. Manoj Joshi, (Sabyasachi Bhattacharyya and Uday Kumar, JJ.), 2025 SCC OnLine Cal 3668
Gora Bondapadhyaya v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3787
Govinda Krishna Gupta v. Siba Pada Das, (Debangsu Basak and Md. Shabbar Rashidi, JJ.), 2025 SCC OnLine Cal 3667
Gurmali Singh v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3780
Hiru Modak v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3673
Ibha Roychowdhury v. Sri. Sri. Mataji Tirpurananda Tirtha Ashram, (Uday Kumar, J.), 2025 SCC OnLine Cal 3664
Imranul Abedin v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3680
Indranil Chowdhury v. State of W.B., (Partha Sarathi Chatterjee, J.), 2025 SCC OnLine Cal 3718
Jagadish Ch. Ray v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3712

Janmejay Halder v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3742
Jharna Manna Maity v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3693
Jyoti Ghosh v. Tax Recovery Officer, (Amrita Sinha, J.), 2025 SCC OnLine Cal 3753
Kalipada Das v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3706
Kalpana Karan v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3751
Kamal Debnath v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3702
Kanai Lal Chatterjee v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3739
Krishna Gopal Nath v. Ashok Chatterjee, (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3714
Kuntal Dhar v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3794
Kuntal Kumar Manna v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3731
Lakpa Namgay Bhutia v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3790
Laxmi Narayan Barman v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3703
Mahafizul Hasan v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3679
Mahendra Baid v. State of W.B., (Uday Kumar, J.), 2025 SCC OnLine Cal 3666
Mahuya Choudhury v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3746
Makbul Hossain v. State of W.B., (Reetobroto Kumar Mitra, J.), 2025 SCC OnLine Cal 3774
Manas Mukherjee v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3779
Manotosh Maity v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3729
Merchant Monger Agrotech (P) Ltd. v. Central Provident Fund Commr., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3771
Merchant Monger Agrotech (P) Ltd. v. Central Provident Fund Commr., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3772
Milon Bhowmick v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3727
Minakshi Ghosh v. State of W.B., (Biswajit Basu, J.), 2025 SCC OnLine Cal 3732
Mohd. Ali Sabri Mollah v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3735
Mohd. Mokbul Hossain v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3766
Monoj Samanta v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3737
Moumita Seal v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3695
Mrityunjay Sutradhar v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3676
Nabanita Malakar v. Indian Oil Corpn. Ltd., (Arijit Banerjee and Biswaroop Chowdhury, JJ.), 2025 SCC OnLine Cal 3669
Nabarun Nayak v. State of W.B., (Arijit Banerjee and Apurba Sinha Ray, JJ.), 2025 SCC OnLine Cal 3662
Nandita Seal v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3694
Naveen Steels v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3796
Netai Chatterjee v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3783
Nilanjan Bhowmik v. State of W.B., (Saugata Bhattacharyya, J.), 2025 SCC OnLine Cal 3686
Nishi Kanta Jashu v. State of W.B., (Aniruddha Roy, J.), 2025 SCC OnLine Cal 3730
Papia Katham v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3789
Partha Paul v. State of W.B., (Amrita Sinha, J.), 2025 SCC OnLine Cal 3674

Pinaki Ranjan Acharya v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3728
Pintu Das v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3765
Pradip Kumar Prasad v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3760
Pritam Roy v. Bar Council of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3716
Purna Bahadur Dholi v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3793
Radhika Devi v. Union of India, (**Biswajit Basu**, J.), 2025 SCC OnLine Cal 3755
Rahima Khatun v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3671
Rajesh Pradhan v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3713
Raju Shaikh v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3681
Rakesh Kumar Chaurasia v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3726
Rakesh Kumar Singh v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3785
Rakhi Barman v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3709
Ram Prasad Yadav v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3740
Ramesh Chandra Roy Mandal v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3678
Ramisha Khatun v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3683
Rangalal Maity v. Union of India, (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3717
Ranjit Mahato v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 3685
Ratan Chandra Baskey v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3743
Ratna Bala Ray Bakshi v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3704
Rumpa Ghosh v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 3700
Rupa Das v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 3690
Saifuddin Arif v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 3769
Sajal Kumar Nath v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3724
Samar Debangsi v. State of W.B., (**Chaitali Chatterjee Das**, J.), 2025 SCC OnLine Cal 3661
Samir Ghosh v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3736
Sanak Chandra De v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3710
Sanjay Kr Singh v. State of W.B., (**Rajasekhar Mantha and Ajay Kumar Gupta**, JJ.), 2025 SCC OnLine Cal 3657
Santanu Chakraborty v. State of W.B., (**Uday Kumar**, J.), 2025 SCC OnLine Cal 3658
Saranon Saha v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 3749
Satya Narayan Ojha v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3786
Sekhar Das v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3708
Shyam Sundar Jha v. State of W.B., (**Aniruddha Roy**, J.), 2025 SCC OnLine Cal 3738
Silan Gurung v. State of W.B., (**Amrita Sinha**, J.), 2025 SCC OnLine Cal 3791
Sk. Golam Murshed v. State of W.B., (**Debansu Basak and Bibhas Ranjan De**, JJ.), 2022 SCC OnLine Cal 4679
Somnath Banerjee v. State of W.B., (**Arijit Banerjee and Apurba Sinha Ray**, JJ.), 2025 SCC OnLine Cal 3663
Sonali Das Mahapatra v. State of W.B., (**Saugata Bhattacharyya**, J.), 2025 SCC OnLine Cal 3764
Subhajyoti Basu v. State of W.B., (**Biswajit Basu**, J.), 2025 SCC OnLine Cal 3722

Subhas Chowbey v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 3750](#)
Subhasish Chandra Mishra v. SBI, (Amrita Sinha, J.), [2025 SCC OnLine Cal 3670](#)
Subrata Bhattacharjee v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 3744](#)
Subrata Chakraborty v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 3752](#)
Subrata Kumar Das v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 3723](#)
Subrata Rakshit v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 3697](#)
Sucharita Ghosh v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 3691](#)
Sucharita Maiti v. AICTE, (Biswajit Basu, J.), [2025 SCC OnLine Cal 3720](#)
Sumana Dutta v. State of W.B., (Amrita Sinha, J.), [2025 SCC OnLine Cal 3768](#)
Sunil Kumar Ghosh v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 3767](#)
Susanta Banik v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 3725](#)
Tapan Kumar Ghosh v. State of W.B., (Amrita Sinha, J.), [2025 SCC OnLine Cal 3758](#)
Tapan Kumar Sarkar v. State of W.B., (Amrita Sinha, J.), [2025 SCC OnLine Cal 3675](#)
Tarakeswar Biswas v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 3782](#)
Tarun Kanti Basu v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 3741](#)
Tilak Goswami v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 3689](#)
Tinu Sahoo v. State of W.B., (Saugata Bhattacharyya, J.), [2025 SCC OnLine Cal 3701](#)
Tutun Roy v. State of W.B., (Aniruddha Roy, J.), [2025 SCC OnLine Cal 3784](#)
Uttam Shaw v. State of W.B., (Amrita Sinha, J.), [2025 SCC OnLine Cal 3733](#)

Chhattisgarh High Court [80]

Abhay Bagde v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4584](#)
Ajit Vaishnav v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4599](#)
Aniket Kumar Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4608](#)
Anita Khakha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4622](#)
Arman Memon v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4640](#)
Baldev v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4605](#)
Bhagwan Singh Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4580](#)
Bhushan Sinha v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4586](#)
Birsingh Banjare v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4593](#)
Chabiram Dhruv v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4575](#)
Chadha Papers Ltd. v. Chhattisgarh Pathya Pustak Nigam, (Ramesh Sinha, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4637](#)
Chandrakishore Sahu v. Tejkumar Sahu, (Sanjay Kumar Jaiswal, J.), [2025 SCC OnLine Chh 4571](#)
Chhedilal Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4609](#)
Chowaram Verma v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4629](#)
Deepak Baghel v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2025 SCC OnLine Chh 4596](#)
Deepnarayana Gond v. State of Chhattisgarh, (Sanjay K. Agrawal and Deepak Kumar Tiwari, JJ.), [2025 SCC OnLine Chh 4567](#)

Dhananjay Gayeen v. State of Chhattisgarh, (**Sachin Singh Rajput**, J.), [2025 SCC OnLine Chh 4566](#)
Durgesh Dewangan v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4581](#)
Durgesh Dewangan v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4603](#)
Faloram Yadav v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4577](#)
Ganesh Ghritlehre v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4597](#)
Gaurav Patel v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4631](#)
Girish Jolhe v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4576](#)
Gopal Patel v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4610](#)
Harpreet Singh Sandhu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4626](#)
Harsh Yadav v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4583](#)
Hitesh Tiwari v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 4636](#)
Indra Kumar Verma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4590](#)
Ishwari Yadav v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 4635](#)
Jagdish Pandey v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 4639](#)
Jaiprakash v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4582](#)
Jodhan Satnami v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4598](#)
Kamal Kishor v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4574](#)
Kamruddin v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4620](#)
KVS v. C.D.O. Security & Public Help Line Service, (**Naresh Kumar Chandravanshi**, J.), [2025 SCC OnLine Chh 4570](#)
Levna Bai Banjare v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4585](#)
Madhu Choudhary v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4611](#)
Manoj Kumar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4595](#)
Nagendra Kumar Tandon v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4600](#)
Naveen Kumar Sharma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4627](#)
Om Narayan Patel v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4607](#)
P.N. Singh v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4632](#)
Parmatma Ram Chauhan v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4615](#)
Phuleshwari Bai Kamar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4601](#)
Pradeep Bhoi v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4565](#)
Pramod Yadav v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4621](#)
Rajesh Kumar Koram v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4624](#)
Rakesh Baghel v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4602](#)

Rakesh Verma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4592](#)
Ram Prasad Mahilange v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4623](#)
Rameshwar Pandey v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4616](#)
Ramkumar Patre v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4589](#)
Ran Singh v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4641](#)
Rashmi Sponge Iron & Power Industries (P) Ltd. v. South Eastern Coal Fields Ltd., (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4638](#)
Ravi v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4587](#)
Ritesh Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4617](#)
Sachin Kumar Bhagat v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4572](#)
Sajan Chaturvedi v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4591](#)
Salma Khatun v. State of Chhattisgarh, (**Amitendra Kishore Prasad**, J.), [2025 SCC OnLine Chh 4634](#)
Sandeep Kumar Khalkho v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4606](#)
Sariharo Singh v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4579](#)
Satyanarayan Chandra v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4628](#)
Saurabh Agrawal v. Lakhan Kapur, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 4563](#)
Shankar Lal Kosale v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4573](#)
Shirish Kumar Vishvakarma v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4568](#)
Shivcharan v. Panchram, (**Naresh Kumar Chandravanshi**, J.), [2025 SCC OnLine Chh 4630](#)
Shobhna George v. Rohit Singh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4633](#)
Shravan Sahu v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4588](#)
Somaruram Baghel v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4614](#)
Sonaauram Sonkar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Arvind Kumar Verma, J.), [2025 SCC OnLine Chh 4569](#)
Sukhbeer Halba v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4594](#)
Sunil Kumar Baghel v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4618](#)
Surendra Kumar v. Anklahu Ram, (**Deepak Kumar Tiwari**, J.), [2025 SCC OnLine Chh 4564](#)
Sushil Dhruw v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4578](#)
Tejendra Kumar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4612](#)
Umesh Tamrakar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4625](#)
Uttara Khute v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4613](#)
Vijay Singh Meena v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4619](#)
Yogesh Kumar v. State of Chhattisgarh, (**Ramesh Sinha**, C.J.), [2025 SCC OnLine Chh 4604](#)

Delhi High Court [22]

Aabi Binju v. Union of India, (**C. Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2704](#)

Akshay Panwar v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 2699](#)
Ash Nikhil Mandal v. Union of India, (C. Hari Shankar and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2708](#)
Binod Giri v. CBI, (**Neena Bansal Krishna**, J.), [2025 SCC OnLine Del 2716](#)
Court on its Own Motion v. Union of India, (**Prathiba M. Singh** and Manmeet Pritam Singh Arora, JJ.), [2025 SCC OnLine Del 2706](#)
David Mwanza v. Directorate of Revenue Intelligence, (**Ravinder Dudeja**, J.), [2025 SCC OnLine Del 2698](#)
DDA v. Raheja Developers Ltd., (Devendra Kumar Upadhyaya, C.J. and **Tushar Rao Gedela**, J.), [2025 SCC OnLine Del 2702](#)
GMT Garments v. Union of India, (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), [2025 SCC OnLine Del 2710](#)
Handicrafts & Handlooms Export Corpn. of India Ltd. v. Rehmat Khan, (**Anish Dayal**, J.), [2025 SCC OnLine Del 2714](#)
Jai Optical v. State (NCT of Delhi), (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), [2025 SCC OnLine Del 2709](#)
Khilender Gupta v. Hind Food Product, (C. **Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2700](#)
Naveen Vedi v. Union of India, (C. **Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2713](#)
Pradeep Kumar v. Union of India, (**Shalinder Kaur** and Navin Chawla, JJ.), [2025 SCC OnLine Del 2705](#)
Raj International v. Commr. (CGST), (**Prathiba M. Singh** and Rajneesh Kumar Gupta, JJ.), [2025 SCC OnLine Del 2707](#)
San Nutrition (P) Ltd. v. Arpit Mangal, (**Amit Bansal**, J.), [2025 SCC OnLine Del 2701](#)
Sandeep v. State (NCT of Delhi), (**Girish Kathpalia**, J.), [2025 SCC OnLine Del 2697](#)
Shaji Joseph v. Union of India, (C. Hari Shankar and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2715](#)
Smartschool Education (P) Ltd. v. Bada Business (P) Ltd., (**Subramonium Prasad**, J.), [2025 SCC OnLine Del 2696](#)
Union of India v. Kishore Kumar Tomar, (C. **Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2712](#)
Union of India v. Ravi Shankar Singh, (C. **Hari Shankar** and Ajay Digpaul, JJ.), [2025 SCC OnLine Del 2711](#)
V & L Diagnostics Centre LLP v. Clix Capital Services (P) Ltd., (**Jyoti Singh**, J.), [2025 SCC OnLine Del 2703](#)

Court of Additional Chief Judicial Magistrate [2]

Dhwani Paresh Dattani v. Commr. of State Tax, (**G.R. Dhepe**, J.), [2025 SCC OnLine Dis Crt \(Bom\) 7](#)

Gujarat High Court [2]

Bharvad Meghankaben Nareshbhai v. National Testing Agency, (**Nirzar S. Desai**, J.), [2025 SCC OnLine Guj 1531](#)

Jharkhand High Court [2]

Raju Kumar Saw v. State of Jharkhand, (**Ananda Sen**, J.), [2025 SCC OnLine Jhar 1821](#)

Jammu and Kashmir High Court [3]

Ishfaq Mir v. State (UT of J&K), (Sanjeev Kumar and Mohd Yousuf Wani, JJ.), [2025 SCC OnLine J&K 352](#)

Shaheen Farooq v. Union of India, (Sanjeev Kumar and Mohd. Yousuf Wani, JJ.), [2025 SCC OnLine J&K 353](#)

Karnataka High Court [2]

ENMAS GB Power Systems Projects Ltd. v. Micro & Small Enterprises Facilitation Council, (**Suraj Govindaraj**, J.), [2025 SCC OnLine Kar 14](#)

Kerala High Court [4]

Samuel John v. State of Kerala, (**M.B. Snehalatha**, J.), [2025 SCC OnLine Ker 2665](#)

Sharlo George v. Bar Council of Kerala, (**Harisankar V. Menon**, J.), [2025 SCC OnLine Ker 2667](#)

Vincy Cherian v. Collector, (**Anil K. Narendran** and Muralee Krishna S., JJ.), [2025 SCC OnLine Ker 2666](#)

Madras High Court [3]

Mathew Samuel v. Edapadi K. Palanisamy, (**R. Mahadevan** and Mohammed Shaffiq, JJ.), [2024 SCC OnLine Mad 8357](#)

S. Danushkodi v. A.K. Sasikumar, (**N. Sathish Kumar**, J.), [2023 SCC OnLine Mad 8377](#)

Manipur High Court [5]

Hirom Brajendra Singh v. State of Manipur, (**A. Guneshwar Sharma**, J.), [2025 SCC OnLine Mani 222](#)

Hirom Shantakumar Singh v. State of Manipur, (**Ahanthem Bimol Singh**, J.), [2025 SCC OnLine Mani 224](#)

Longjam Baleshwar Singh v. State of Manipur, (**Ahanthem Bimol Singh**, J.), [2025 SCC OnLine Mani 223](#)

Thingbaijam Bimol Singh v. State of Manipur, (**Ahanthem Bimol Singh**, J.), [2025 SCC OnLine Mani 225](#)

Meghalaya High Court [10]

Arvind Kumar Pathak v. Management Committee of Hill View Secondary School, (**W. Diengdoh**, J.), [2025 SCC OnLine Megh 350](#)

Bilgrak M. Marak v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2025 SCC OnLine Megh 346](#)

Esther J.E. Shongwan (Dr.) v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2025 SCC OnLine Megh 351](#)

Happy Kharwanlang v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 349](#)
Illegal Mining of Coal v. State of Meghalaya, (H.S. Thangkhiew and W. Diengdoh, JJ.), [2025 SCC OnLine Megh 347](#)
Jaintia Hills Autonomous District Council Staff Assn. v. Barcelona Bamon, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 343](#)
Joshua Nonghshli v. State of Meghalaya, (B. Bhattacharjee, J.), [2025 SCC OnLine Megh 344](#)
Kaljin Marak v. Garo Hills Autonomous, (B. Bhattacharjee, J.), [2025 SCC OnLine Megh 348](#)
Teldaris Nongbri v. State of Meghalaya, (H.S. Thangkhiew, J.), [2025 SCC OnLine Megh 345](#)

Madhya Pradesh High Court [3]

Ashok Sen v. State of M.P., (Virender Singh, J.), [2022 SCC OnLine MP 6110](#)
Venishankar Upadhyay (Dead) v. Jitendra Soni, (Rajendra Kumar Vani, J.), [2024 SCC OnLine MP 9538](#)

Punjab and Haryana High Court [2]

Camila Carolina de Matos Vilas Boas v. Union of India, (Manjari Nehru Kaul, J.), [2025 SCC OnLine P&H 2192](#)

Uttaranchal High Court [2]

Umesh Kumar Singh (Dr.) v. Kumaon University Nainital, (Manoj Kumar Tiwari and Ashish Naithani, JJ.), [2025 SCC OnLine Utt 1120](#)

Customs Excise and Service Tax Appellate Tribunal [16]

Ambit Shipping Corpn. v. Commr. of Customs, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1243](#)
Aurobindo Pharma Ltd. v. Commr. of Customs, (Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1246](#)
Central Warehousing Corpn. v. Commr. of Customs, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1244](#)
Commr. (CGST) v. Devchand Engineers (P) Ltd., (Dr Ajaya Krishna Vishvesha, Member (Judicial)), [2025 SCC OnLine CESTAT 1251](#)
Commr. (CGST) v. Gokulanand Petrofibers, (Dr Ajaya Krishna Vishvesha, Member (Judicial)), [2025 SCC OnLine CESTAT 1252](#)
Innovale Investment (P) Ltd. v. Commr. of Customs, (Dilip Gupta, President and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1247](#)
Isgec Heavy Engineering Ltd. v. Commr. of Customs, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1241](#)
Jakson Power (P) Ltd. v. Commr. (CGST), (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1254](#)
Krishnanad Textiles (P) Ltd. v. CCE, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1250](#)

Kusum Healthcare (P) Ltd. v. Commr. (CGST), (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1255](#)

Moser Baer India Ltd. v. Commr. of Customs, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1248](#)

Nitin Spinners Ltd. v. Commr. (CGST), (Binu Tamta, Member (Judicial)), [2025 SCC OnLine CESTAT 1253](#)

Sagar Overseas v. CCE, (Dr D.M. Misra, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1242](#)

Saukat Ali v. Commr. of Customs, (Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 1249](#)

Yespeesons Enterprises v. CCE, (Dr D.M. Misra, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1245](#)

Income Tax Appellate Tribunal [61]

Agro Fresh Fruits and Vegetables v. CIT, (**Madhumita Roy**, J.M.), [2025 SCC OnLine ITAT 4035](#)

Ambis Technologies (P) Ltd. v. CIT, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4030](#)

Anmol Trust v. CIT, (**Dr. Manish Borad**, A.M. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 4017](#)

Ashishkumar Shashikant Doshi v. CIT, (**Dr. B.R.R. Kumar**, V.P. and T.R. Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 4001](#)

Axalta Coating Systems Dutch Holding BBV v. CIT, (**Satbeer Singh Godara**, J.M. and S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4039](#)

Bhajan Lal Agarwal v. CIT, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4025](#)

CIT v. Anand Kumar Sharma, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4024](#)

CIT v. Harjeet Singh Sahni, (M. Balaganesh, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4023](#)

CIT v. Jindal Poly Films Ltd., (M. Balaganesh, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4007](#)

CIT v. Prakash Chand Kothari, (Gagan Goyal, A.M. and **Narinder Kumar**, J.M.), [2025 SCC OnLine ITAT 4019](#)

CIT v. Ram Agri Infra Structure India (P) Ltd., (Dr. B.R.R. Kumar, V.P. and **Suchitra Kamble**, J.M.), [2025 SCC OnLine ITAT 4008](#)

CIT v. Sukham Properties (P) Ltd., (Suchitra Kamble, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4037](#)

CIT v. Vellore Subramanian, (**Aby T. Varkey**, J.M. and Jagadish, A.M.), [2025 SCC OnLine ITAT 4020](#)

Cvent India (P) Ltd. v. CIT, (Mahavir Singh, V.P. and **Naveen Chandra**, A.M.), [2025 SCC OnLine ITAT 4015](#)

Denso Haryana (P) Ltd. v. CIT, (Mahavir Singh, V.P. and **Naveen Chandra**, A.M.), [2025 SCC OnLine ITAT 4005](#)

- Graphite India Ltd. v. CIT*, (Rajesh Kumar, A.M. and **Pradip Kumar Choubey**, J.M.), [2025 SCC OnLine ITAT 3998](#)
- Hemant Fabrics (P) Ltd. v. CIT*, (**Rajpal Yadav**, V.P. and Manoj Kumar Aggarwal, A.M.), [2025 SCC OnLine ITAT 4012](#)
- IDP Education India (P) Ltd. v. CIT*, (S. Rifaur Rahman, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4033](#)
- Indian Institute of Management Sirmaur v. CIT*, (Laliet Kumar, J.M. and **Krinwant Sahay**, A.M.), [2025 SCC OnLine ITAT 4003](#)
- Indus Alumni Assn. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4029](#)
- Inter Continental Hotels Group (India) (P) Ltd. v. CIT*, (S. Rifaur Rahman, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4027](#)
- Karm Gas Service v. CIT*, (Annapurna Gupta, A.M. and **Suchitra Kamble**, J.M.), [2025 SCC OnLine ITAT 4004](#)
- Lakharaji Dadima Child Care Foundation v. CIT*, (**Madhumita Roy**, J.M. and Naveen Chandra, A.M.), [2025 SCC OnLine ITAT 4040](#)
- Maars Infratech (P) Ltd. v. CIT*, (Saktijit Dey, V.P. and **Narendra Kumar Billaiya**, A.M.), [2025 SCC OnLine ITAT 4000](#)
- Madan Gopal v. CIT*, (S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4032](#)
- Mansukhlal Ratanshi Radia v. CIT*, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4002](#)
- Munjal Auto Industries Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4018](#)
- Naveen Commodeal (P) Ltd. v. CIT*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4036](#)
- Neha Herbals (P) Ltd. v. CIT*, (Challa Nagendra Prasad, J.M.), [2025 SCC OnLine ITAT 3997](#)
- Panati Vikramdeva Reddy v. CIT*, (Waseem Ahmed, A.M. and **Soundararajan K.**, J.M.), [2025 SCC OnLine ITAT 4014](#)
- Pradeep Goel v. CIT*, (Satbeer Singh Godara, J.M. and **Annapurna Gupta**, A.M.), [2025 SCC OnLine ITAT 3999](#)
- Prakash Dhudalal Sanaghvi v. CIT*, (Suchitra Kamble, J.M. and **Narendra Prasad Sinha**, A.M.), [2025 SCC OnLine ITAT 4038](#)
- Ramasami Palanisamy v. CIT*, (**Aby T. Varkey**, J.M. and Amitabh Shukla, A.M.), [2025 SCC OnLine ITAT 4031](#)
- Rameshchandra Bhagwandas Patel v. CIT*, (Dr. BRR Kumar, V.P. and **Siddhartha Nautiyal**, J.M.), [2025 SCC OnLine ITAT 3996](#)
- Ravindra Jagannath Saindane v. CIT*, (**Sanjay Garg**, J.M. and Annapurna Gupta, A.M.), [2025 SCC OnLine ITAT 4013](#)
- Sandeep Kumar Suresh v. CIT*, (Waseem Ahmed, A.M. and **Soundararajan K.**, J.M.), [2025 SCC OnLine ITAT 4016](#)
- Sanjay Kumar Singh v. CIT*, (M. Balaganesh, A.M. and **Yogesh Kumar U.S.**, J.M.), [2025 SCC OnLine ITAT 4010](#)
- Share and Care Charitable Society v. CIT*, (Inturi Rama Rao, A.M.), [2025 SCC OnLine ITAT 4009](#)

- Shree Samprat Coop Hsg Society Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4034](#)
- Shri Martand Deosthan of Pal v. CIT*, (R. K. Panda, V.P. and **Astha Chandra**, J.M.), [2025 SCC OnLine ITAT 4026](#)
- Spring Marketing (P) Ltd. v. CIT*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4021](#)
- Sudesh Kumar Sharma v. CIT*, (**Shamim Yahya**, A.M. and Sudhir Pareek, J.M.), [2025 SCC OnLine ITAT 4011](#)
- Sumer Singh Dagar v. CIT*, (**Yogesh Kumar U.S.**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 4006](#)
- The Gujarat Sales tax Bar Members Benevolent Scheme v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4028](#)
- Vaheval Milk Producer Coop. Society Ltd. v. CIT*, (Pawan Singh, J.M. and **Bijayananda Pruseth**, A.M.), [2025 SCC OnLine ITAT 4022](#)
- Ambit Shipping Corpn. v. Commr. of Customs*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1243](#)
- Aurobindo Pharma Ltd. v. Commr. of Customs*, (Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1246](#)
- Central Warehousing Corpn. v. Commr. of Customs*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1244](#)
- Commr. (CGST) v. Devchand Engineers (P) Ltd.*, (Dr Ajaya Krishna Vishvesha, Member (Judicial)), [2025 SCC OnLine CESTAT 1251](#)
- Commr. (CGST) v. Gokulanand Petrofibers*, (Dr Ajaya Krishna Vishvesha, Member (Judicial)), [2025 SCC OnLine CESTAT 1252](#)
- Innovale Investment (P) Ltd. v. Commr. of Customs*, (Dilip Gupta, President and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1247](#)
- Isgec Heavy Engineering Ltd. v. Commr. of Customs*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1241](#)
- Jakson Power (P) Ltd. v. Commr. (CGST)*, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1254](#)
- Krishnanad Textiles (P) Ltd. v. CCE*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1250](#)
- Kusum Healthcare (P) Ltd. v. Commr. (CGST)*, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1255](#)
- Moser Baer India Ltd. v. Commr. of Customs*, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1248](#)
- Nitin Spinners Ltd. v. Commr. (CGST)*, (Binu Tamta, Member (Judicial)), [2025 SCC OnLine CESTAT 1253](#)
- Sagar Overseas v. CCE*, (Dr D.M. Misra, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1242](#)
- Saukat Ali v. Commr. of Customs*, (Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 1249](#)
- Yespeesons Enterprises v. CCE*, (Dr D.M. Misra, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1245](#)

Income Tax Appellate Tribunal [61]

- Agro Fresh Fruits and Vegetables v. CIT*, (**Madhumita Roy**, J.M.), [2025 SCC OnLine ITAT 4035](#)
- Ambis Technologies (P) Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4030](#)
- Anmol Trust v. CIT*, (**Dr. Manish Borad**, A.M. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 4017](#)
- Ashishkumar Shashikant Doshi v. CIT*, (**Dr. B.R.R. Kumar**, V.P. and T.R. Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 4001](#)
- Axalta Coating Systems Dutch Holding BBV v. CIT*, (**Satbeer Singh Godara**, J.M. and S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4039](#)
- Bhajan Lal Agarwal v. CIT*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4025](#)
- CIT v. Anand Kumar Sharma*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4024](#)
- CIT v. Harjeet Singh Sahni*, (M. Balaganesh, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4023](#)
- CIT v. Jindal Poly Films Ltd.*, (M. Balaganesh, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4007](#)
- CIT v. Prakash Chand Kothari*, (Gagan Goyal, A.M. and **Narinder Kumar**, J.M.), [2025 SCC OnLine ITAT 4019](#)
- CIT v. Ram Agri Infra Structure India (P) Ltd.*, (Dr. B.R.R. Kumar, V.P. and **Suchitra Kamble**, J.M.), [2025 SCC OnLine ITAT 4008](#)
- CIT v. Sukham Properties (P) Ltd.*, (Suchitra Kamble, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4037](#)
- CIT v. Vellore Subramanian*, (**Aby T. Varkey**, J.M. and Jagadish, A.M.), [2025 SCC OnLine ITAT 4020](#)
- Cvent India (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and **Naveen Chandra**, A.M.), [2025 SCC OnLine ITAT 4015](#)
- Denso Haryana (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and **Naveen Chandra**, A.M.), [2025 SCC OnLine ITAT 4005](#)
- Graphite India Ltd. v. CIT*, (Rajesh Kumar, A.M. and **Pradip Kumar Choubey**, J.M.), [2025 SCC OnLine ITAT 3998](#)
- Hemant Fabrics (P) Ltd. v. CIT*, (**Rajpal Yadav**, V.P. and Manoj Kumar Aggarwal, A.M.), [2025 SCC OnLine ITAT 4012](#)
- IDP Education India (P) Ltd. v. CIT*, (S. Rifaur Rahman, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4033](#)
- Indian Institute of Management Sirmaur v. CIT*, (Laliet Kumar, J.M. and **Krinwant Sahay**, A.M.), [2025 SCC OnLine ITAT 4003](#)
- Indus Alumni Assn. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4029](#)
- Inter Continental Hotels Group (India) (P) Ltd. v. CIT*, (S. Rifaur Rahman, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4027](#)

- Karm Gas Service v. CIT*, (Annapurna Gupta, A.M. and **Suchitra Kamble**, J.M.), [2025 SCC OnLine ITAT 4004](#)
- Lakharaji Dadima Child Care Foundation v. CIT*, (**Madhumita Roy**, J.M. and Naveen Chandra, A.M.), [2025 SCC OnLine ITAT 4040](#)
- Maars Infratech (P) Ltd. v. CIT*, (Saktijit Dey, V.P. and **Narendra Kumar Billaiya**, A.M.), [2025 SCC OnLine ITAT 4000](#)
- Madan Gopal v. CIT*, (S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4032](#)
- Mansukhlal Ratanshi Radia v. CIT*, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4002](#)
- Munjal Auto Industries Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4018](#)
- Naveen Commodeal (P) Ltd. v. CIT*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4036](#)
- Neha Herbals (P) Ltd. v. CIT*, (Challa Nagendra Prasad, J.M.), [2025 SCC OnLine ITAT 3997](#)
- Panati Vikramdeva Reddy v. CIT*, (Waseem Ahmed, A.M. and **Soundararajan K.**, J.M.), [2025 SCC OnLine ITAT 4014](#)
- Pradeep Goel v. CIT*, (Satbeer Singh Godara, J.M. and **Annapurna Gupta**, A.M.), [2025 SCC OnLine ITAT 3999](#)
- Prakash Dhudalal Sanaghvi v. CIT*, (Suchitra Kamble, J.M. and **Narendra Prasad Sinha**, A.M.), [2025 SCC OnLine ITAT 4038](#)
- Ramasami Palanisamy v. CIT*, (**Aby T. Varkey**, J.M. and Amitabh Shukla, A.M.), [2025 SCC OnLine ITAT 4031](#)
- Rameshchandra Bhagwandas Patel v. CIT*, (Dr. BRR Kumar, V.P. and **Siddhartha Nautiyal**, J.M.), [2025 SCC OnLine ITAT 3996](#)
- Ravindra Jagannath Saindane v. CIT*, (**Sanjay Garg**, J.M. and Annapurna Gupta, A.M.), [2025 SCC OnLine ITAT 4013](#)
- Sandeep Kumar Suresh v. CIT*, (Waseem Ahmed, A.M. and **Soundararajan K.**, J.M.), [2025 SCC OnLine ITAT 4016](#)
- Sanjay Kumar Singh v. CIT*, (M. Balaganesh, A.M. and **Yogesh Kumar U.S.**, J.M.), [2025 SCC OnLine ITAT 4010](#)
- Share and Care Charitable Society v. CIT*, (Inturi Rama Rao, A.M.), [2025 SCC OnLine ITAT 4009](#)
- Shree Samprat Coop Hsg Society Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4034](#)
- Shri Martand Deosthan of Pal v. CIT*, (R. K. Panda, V.P. and **Astha Chandra**, J.M.), [2025 SCC OnLine ITAT 4026](#)
- Spring Marketing (P) Ltd. v. CIT*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4021](#)
- Sudesh Kumar Sharma v. CIT*, (**Shamim Yahya**, A.M. and Sudhir Pareek, J.M.), [2025 SCC OnLine ITAT 4011](#)
- Sumer Singh Dagar v. CIT*, (**Yogesh Kumar U.S.**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 4006](#)
- The Gujarat Sales tax Bar Members Benevolent Scheme v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4028](#)

- Vaheval Milk Producer Coop. Society Ltd. v. CIT*, (Pawan Singh, J.M. and **Bijayananda Pruseth**, A.M.), [2025 SCC OnLine ITAT 4022](#)
- Ambit Shipping Corpn. v. Commr. of Customs*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1243](#)
- Aurobindo Pharma Ltd. v. Commr. of Customs*, (Angad Prasad, Member (Judicial)), [2025 SCC OnLine CESTAT 1246](#)
- Central Warehousing Corpn. v. Commr. of Customs*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1244](#)
- Commr. (CGST) v. Devchand Engineers (P) Ltd.*, (Dr Ajaya Krishna Vishvesha, Member (Judicial)), [2025 SCC OnLine CESTAT 1251](#)
- Commr. (CGST) v. Gokulanand Petrofibers*, (Dr Ajaya Krishna Vishvesha, Member (Judicial)), [2025 SCC OnLine CESTAT 1252](#)
- Innovale Investment (P) Ltd. v. Commr. of Customs*, (Dilip Gupta, President and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1247](#)
- Isgec Heavy Engineering Ltd. v. Commr. of Customs*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1241](#)
- Jakson Power (P) Ltd. v. Commr. (CGST)*, (Dilip Gupta, President and P.V. Subba Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1254](#)
- Krishnanad Textiles (P) Ltd. v. CCE*, (Somesh Arora, Member (Judicial) and Satendra Vikram Singh, Member (Technical)), [2025 SCC OnLine CESTAT 1250](#)
- Kusum Healthcare (P) Ltd. v. Commr. (CGST)*, (Binu Tamta, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2025 SCC OnLine CESTAT 1255](#)
- Moser Baer India Ltd. v. Commr. of Customs*, (P. Dinesha, Member (Judicial) and M. Ajit Kumar, Member (Technical)), [2025 SCC OnLine CESTAT 1248](#)
- Nitin Spinners Ltd. v. Commr. (CGST)*, (Binu Tamta, Member (Judicial)), [2025 SCC OnLine CESTAT 1253](#)
- Sagar Overseas v. CCE*, (Dr D.M. Misra, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1242](#)
- Saukat Ali v. Commr. of Customs*, (Sanjiv Srivastava, Member (Technical)), [2025 SCC OnLine CESTAT 1249](#)
- Yespeesons Enterprises v. CCE*, (Dr D.M. Misra, Member (Judicial) and Pullela Nageswara Rao, Member (Technical)), [2025 SCC OnLine CESTAT 1245](#)

Income Tax Appellate Tribunal [46]

- Agro Fresh Fruits and Vegetables v. CIT*, (**Madhumita Roy**, J.M.), [2025 SCC OnLine ITAT 4035](#)
- Ambis Technologies (P) Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4030](#)
- Anmol Trust v. CIT*, (**Dr. Manish Borad**, A.M. and Astha Chandra, J.M.), [2025 SCC OnLine ITAT 4017](#)
- Ashishkumar Shashikant Doshi v. CIT*, (**Dr. B.R.R. Kumar**, V.P. and T.R. Senthil Kumar, J.M.), [2025 SCC OnLine ITAT 4001](#)
- Axalta Coating Systems Dutch Holding BBV v. CIT*, (**Satbeer Singh Godara**, J.M. and S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4039](#)

- Bhajan Lal Agarwal v. CIT*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4025](#)
- CIT v. Anand Kumar Sharma*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4024](#)
- CIT v. Harjeet Singh Sahni*, (M. Balaganesh, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4023](#)
- CIT v. Jindal Poly Films Ltd.*, (M. Balaganesh, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4007](#)
- CIT v. Prakash Chand Kothari*, (Gagan Goyal, A.M. and **Narinder Kumar**, J.M.), [2025 SCC OnLine ITAT 4019](#)
- CIT v. Ram Agri Infra Structure India (P) Ltd.*, (Dr. B.R.R. Kumar, V.P. and **Suchitra Kamble**, J.M.), [2025 SCC OnLine ITAT 4008](#)
- CIT v. Sukham Properties (P) Ltd.*, (Suchitra Kamble, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4037](#)
- CIT v. Vellore Subramanian*, (**Aby T. Varkey**, J.M. and Jagadish, A.M.), [2025 SCC OnLine ITAT 4020](#)
- Cvent India (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and **Naveen Chandra**, A.M.), [2025 SCC OnLine ITAT 4015](#)
- Denso Haryana (P) Ltd. v. CIT*, (Mahavir Singh, V.P. and **Naveen Chandra**, A.M.), [2025 SCC OnLine ITAT 4005](#)
- Graphite India Ltd. v. CIT*, (Rajesh Kumar, A.M. and **Pradip Kumar Choubey**, J.M.), [2025 SCC OnLine ITAT 3998](#)
- Hemant Fabrics (P) Ltd. v. CIT*, (**Rajpal Yadav**, V.P. and Manoj Kumar Aggarwal, A.M.), [2025 SCC OnLine ITAT 4012](#)
- IDP Education India (P) Ltd. v. CIT*, (S. Rifaur Rahman, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4033](#)
- Indian Institute of Management Sirmaur v. CIT*, (Laliet Kumar, J.M. and **Krinwant Sahay**, A.M.), [2025 SCC OnLine ITAT 4003](#)
- Indus Alumni Assn. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4029](#)
- Inter Continental Hotels Group (India) (P) Ltd. v. CIT*, (S. Rifaur Rahman, A.M. and **Anubhav Sharma**, J.M.), [2025 SCC OnLine ITAT 4027](#)
- Karm Gas Service v. CIT*, (Annapurna Gupta, A.M. and **Suchitra Kamble**, J.M.), [2025 SCC OnLine ITAT 4004](#)
- Lakharaji Dadima Child Care Foundation v. CIT*, (**Madhumita Roy**, J.M. and Naveen Chandra, A.M.), [2025 SCC OnLine ITAT 4040](#)
- Maars Infratech (P) Ltd. v. CIT*, (Saktijit Dey, V.P. and **Narendra Kumar Billaiya**, A.M.), [2025 SCC OnLine ITAT 4000](#)
- Madan Gopal v. CIT*, (S. Rifaur Rahman, A.M.), [2025 SCC OnLine ITAT 4032](#)
- Mansukhlal Ratanshi Radia v. CIT*, (**Siddhartha Nautiyal**, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4002](#)
- Munjal Auto Industries Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and Makarand V. Mahadeokar, A.M.), [2025 SCC OnLine ITAT 4018](#)

- Naveen Commodore (P) Ltd. v. CIT*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4036](#)
- Neha Herbals (P) Ltd. v. CIT*, (Challa Nagendra Prasad, J.M.), [2025 SCC OnLine ITAT 3997](#)
- Panati Vikramdeva Reddy v. CIT*, (Waseem Ahmed, A.M. and **Soundararajan K.**, J.M.), [2025 SCC OnLine ITAT 4014](#)
- Pradeep Goel v. CIT*, (Satbeer Singh Godara, J.M. and **Annapurna Gupta**, A.M.), [2025 SCC OnLine ITAT 3999](#)
- Prakash Dhudalal Sanaghvi v. CIT*, (Suchitra Kamble, J.M. and **Narendra Prasad Sinha**, A.M.), [2025 SCC OnLine ITAT 4038](#)
- Ramasami Palanisamy v. CIT*, (**Aby T. Varkey**, J.M. and Amitabh Shukla, A.M.), [2025 SCC OnLine ITAT 4031](#)
- Rameshchandra Bhagwandas Patel v. CIT*, (Dr. BRR Kumar, V.P. and **Siddhartha Nautiyal**, J.M.), [2025 SCC OnLine ITAT 3996](#)
- Ravindra Jagannath Saindane v. CIT*, (**Sanjay Garg**, J.M. and Annapurna Gupta, A.M.), [2025 SCC OnLine ITAT 4013](#)
- Sandeep Kumar Suresh v. CIT*, (Waseem Ahmed, A.M. and **Soundararajan K.**, J.M.), [2025 SCC OnLine ITAT 4016](#)
- Sanjay Kumar Singh v. CIT*, (M. Balaganesh, A.M. and **Yogesh Kumar U.S.**, J.M.), [2025 SCC OnLine ITAT 4010](#)
- Share and Care Charitable Society v. CIT*, (Inturi Rama Rao, A.M.), [2025 SCC OnLine ITAT 4009](#)
- Shree Samprat Coop Hsg Society Ltd. v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4034](#)
- Shri Martand Deosthan of Pal v. CIT*, (R. K. Panda, V.P. and **Astha Chandra**, J.M.), [2025 SCC OnLine ITAT 4026](#)
- Spring Marketing (P) Ltd. v. CIT*, (George Mathan, J.M. and Rakesh Mishra, A.M.), [2025 SCC OnLine ITAT 4021](#)
- Sudesh Kumar Sharma v. CIT*, (**Shamim Yahya**, A.M. and Sudhir Pareek, J.M.), [2025 SCC OnLine ITAT 4011](#)
- Sumer Singh Dagar v. CIT*, (**Yogesh Kumar U.S.**, J.M. and Manish Agarwal, A.M.), [2025 SCC OnLine ITAT 4006](#)
- The Gujarat Sales tax Bar Members Benevolent Scheme v. CIT*, (T.R. Senthil Kumar, J.M. and **Makarand V. Mahadeokar**, A.M.), [2025 SCC OnLine ITAT 4028](#)
- Vaheval Milk Producer Coop. Society Ltd. v. CIT*, (Pawan Singh, J.M. and **Bijayananda Pruseth**, A.M.), [2025 SCC OnLine ITAT 4022](#)

National Company Law Tribunal [10]

- Electronic Corpn. of Tamil Nadu Ltd. v. Marg Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2025 SCC OnLine NCLT 1812](#)
- Embassy Services (P) Ltd. v. Redwoods Infrastructure (P) Ltd.*, (Sunil Kumar Aggarwal, Member (Judicial) and Radhakrishna Sreepada, Member (Technical)), [2025 SCC OnLine NCLT 1811](#)
- Horizon Commtrade Ltd. v. Jasmine Commodities (P) Ltd.*, (Bidisha Banerjee, Member (Judicial) and CMDE Siddharth Mishra, Member (Technical)), [2025 SCC OnLine NCLT 1808](#)

IDBI Trusteeship Service Ltd. v. Santur Infrastructures (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2025 SCC OnLine NCLT 1806](#)

Indian Renewable Energy Development Agency Ltd. v. J.H.V. Sugar Ltd., (Bidisha Banerjee, Member (Judicial) and Sameer Kakar, Member (Technical)), [2025 SCC OnLine NCLT 1805](#)

Samruddhi Health Care v. Surabhi Hospital (P) Ltd., (Sushil Mahadeorao Kochey, Member (Judicial) and Charanjeet Singh Gulati, Member (Technical)), [2025 SCC OnLine NCLT 1807](#)

SBI v. S.R. Timber Products (P) Ltd., (Bidisha Banerjee, Member (Judicial) and Sameer Kakar, Member (Technical)), [2025 SCC OnLine NCLT 1810](#)

Three C Green Developers (P) Ltd. v. Three C Infratech (P) Ltd., (Ashok Kumar Bhardwaj, Member (Judicial) and Reena Sinha Puri, Member (Technical)), [2025 SCC OnLine NCLT 1813](#)

Tung Builders (P) Ltd., In re, (Harnam Singh Thakur, Member (Judicial) and Shishir Agarwal, Member (Technical)), [2025 SCC OnLine NCLT 1809](#)

National Company Law Appellate Tribunal [13]

Avni Jain v. Manoj Kulshrestha, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 796](#)

Gajjala Yoganand v. Birendra Kumar Agarwal, (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2025 SCC OnLine NCLAT 793](#)

Giriraj Prasad v. Reetesh Kumar Aggarwal, (Rakesh Kumar Jain, Member (Judicial) and Naresh Salecha, Member (Technical)), [2025 SCC OnLine NCLAT 794](#)

IDBI Bank Ltd. v. KRS Erectors (P) Ltd., (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2025 SCC OnLine NCLAT 791](#)

IDBI Bank Ltd. v. P. Manoj Kumar, (Sharad Kumar Sharma, Member (Judicial) and Jatindranath Swain, Member (Technical)), [2025 SCC OnLine NCLAT 798](#)

Maneesh Ramakant Sapte v. Export Import Bank of India, (Ashok Bhushan, Chairperson, Barun Mitra, Member (Technical) and Arun Baroka, Member (Technical)), [2025 SCC OnLine NCLAT 792](#)

Mekaster Engineering Ltd. v. Chandra Prakash Jain, [2025 SCC OnLine NCLAT 800](#)

Purangini Trehan v. Chandra Prakash Jain, [2025 SCC OnLine NCLAT 801](#)

Ravindra Gopikishan Agarwal v. Jankalyan Sahakari Bank Ltd., [2025 SCC OnLine NCLAT 799](#)

Sangeeta Jatinder Mehta v. Kailash Shah, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 795](#)

Surinder Singh v. Achintya Healthcare (P) Ltd., (Yogesh Khanna, Member (Judicial) and Ajai Das Mehrotra, Member (Technical)), [2025 SCC OnLine NCLAT 797](#)

Visa Coke Ltd. v. Mesco Kalinga Steel Ltd., (Rakesh Kumar Jain, Member (Judicial) and Barun Mitra, Member (Technical)), [2024 SCC OnLine NCLAT 2344](#)

Statutory

Bill [43]

[Major Port Authorities Bill, 2020](#)

[Appropriation Bill, 2020](#)

[Companies \(Amendment\) Bill, 2020](#)

Jammu and Kashmir Appropriation Bill, 2020
Jammu and Kashmir Appropriation (No. 2) Bill, 2020
Jammu and Kashmir Appropriation (No. 3) Bill, 2020
Jammu and Kashmir Appropriation (No. 4) Bill, 2020
Assisted Reproductive Technology (Regulation) Bill, 2020
Bilateral Netting of Qualified Financial Contracts Bill, 2020
Rashtriya Raksha University Bill, 2020
Banking Regulation (Amendment) Bill, 2020
Appropriation (No. 4) Bill, 2020
Appropriation (No. 3) Bill, 2020
Appropriation Bill, 2021
Appropriation (No. 2) Bill, 2021
Jammu and Kashmir Appropriation (No. 2) Bill, 2021
Puducherry Appropriation (Vote on Account) Bill, 2021
Inland Vessels Bill, 2021
Appropriation (No. 3) Bill, 2021
Appropriation (No. 4) Bill, 2020
Appropriation (No. 5) Bill, 2021
Jammu and Kashmir Appropriation Bill, 2022
Jammu and Kashmir Appropriation (No. 2) Bill, 2022
Appropriation Bill, 2022
Appropriation (No. 2) Bill, 2022
Appropriation (No. 3) Bill, 2022
Energy Conservation (Amendment) Bill, 2022
Appropriation (No. 4) Bill, 2022
Appropriation (No. 5) Bill, 2022
Finance Bill, 2023
Appropriation (No. 2) Bill, 2023
Jammu and Kashmir Appropriation Bill, 2023
Jammu and Kashmir Appropriation (No. 2) Bill, 2023
Forest (Conservation) Amendment Bill, 2023
Coastal Aquaculture Authority (Amendment) Bill, 2023
Digital Personal Data Protection Bill, 2023
Pharmacy (Amendment) Bill, 2023
Appropriation (No. 3) Bill, 2023
Appropriation (No. 4) Bill, 2023
Government of Union Territories (Amendment) Bill, 2023
Jammu and Kashmir Reorganisation (Second Amendment) Bill, 2023
“Tribhuvan” Sahkari University Bill, 2025

Central Notification [15]

Ministry of Finance 26/2025-Cust (NT) [Amendment in Notification No. G.S.R. 792(E)]
Ministry of Finance 27/2025-Cust (NT) [Amendment in Notification No. S.O. 831(E)]
Ministry of Finance 28/2025-Cust (NT) [Amendment in Notification No. S.O. 748(E)]
Ministry of Finance 29/2025-Cust (NT)
Ministry of Finance 30/2025-Cust (NT) [Goods Imported (Conditions of Transshipment) Regulations, 2025]
Ministry of Finance 31/2025-Cust (NT)
Ministry of Finance 1/2025-Cust (SG) [Safeguard Duty on Non Alloy and Alloy Steel Flat Products]
Ministry of Finance 24/2025-Cust [Amendment in Notification No. G.S.R 785(E)]
Ministry of Commerce and Industry Notification No. 4/2025-26 [Amendment in Foreign Trade Policy]
Ministry of Commerce and Industry Notification No. 5/2025-26
Goods Imported (Conditions of Transshipment) Regulations, 2025
Goods Imported (Conditions of Transshipment) Regulations, 2025
Ministry of Consumer Affairs Legal Metrology (General) 2nd Amendment Rules, 2025 Noti. No. G.S.R. 242(E)
Legal Metrology (General) Second Amendment Rules, 2025

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>
Instagram - https://www.instagram.com/scconline_/
Twitter - https://twitter.com/scconline_
YouTube - <https://www.youtube.com/user/thescconline>
Facebook - <https://www.facebook.com/scc.online>

